

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing



O.A. No.6/1033/2020

Tuesday, this the 15th day of December, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

1. Kuldeep Kumar Age 49 years, S/o Sh Chanu Ram, R/o Village Mahal Kaldrian, Tehsil Ramnagar, Districtt-Samba.
2. Rakesh Sharma, Age 36 years,S/o Sh. Kharati Lal R/o Village Plassi Thana, Tehsil Bhasoli, District- Kathua.
3. Rakesh Kumar Age 32 Years S/o Sh. Sardari Lal R/o Birpur Samba.
4. Sham Kumar Age 39 years S/o Sh. Prem Chand R/o Vilage Koghar Marh Ramnagar, District Udhampur.
5. Shanti Saroop Age 38 years, S/o Sh. Davinder Nath R/o Mansar, Tehsil and District Samba.
6. Rakesh Kumar, Age 37 years S/o Iare Sh. Madan Mohan Sharma R/o H. No. 192 Pakki Dhaki Mubarak Mandi, Jammu.
7. Narinder Singh Jamwal Age 40 years S/o Sh. Ratan Singh Jamwal R/o Jamwal Residency, Channi Bija Jammu
8. Surender Siungh Age 51 years S/o S.Beant Singh R/o H. No. 214 Sanik Colony, Jammu,
9. Deepa, Age 55 years W/o Bhajan Lal R/o Gandhi Nagar Jammu.
10. Baljeet Singh age 43 years S/o Prem Singh, R/o Village Tahab Shadipora, Pulwama District-Pulwama.
11. Omesh Chander Age 44 years S/o Girdhari Lal R/o Paloura Jammu, Tehsil Jammu North District-Jammu.
12. Rahul Deep Singh, Age 43 years S/o Sh. Ranjit Singh, R/o Village Khara Madar Jammu Tehsil and District –Jammu.

.....Applicant

By Advocate: Mr. Faheem Showkat Butt



Versus

1. Union Territory of Jammu and Kashmir through Commissioner/Secretary to Government Transport Department Civil Sectt. Jammu-180001.
2. Transport Commissioner, J&K 180004.
3. Regional Transport Officer, Jammu-180004.

..... Respondents

(By Advocate: Shri Rajesh Thapa, DAG.

O R D E R (ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

The instant O.A. has been filed by the applicants seeking direction to the respondents for payment of unpaid wages of applicants for the periods they have actually performed their duties. It is noticed that in this regard a letter dated 24.07.2020 has been issued by the Government of Jammu and Kashmir, Office of the Regional Transport Officer, Transport Nagar, Jammu to release the funds to enable the office to clear the long pending dues of the consolidated workers who are regularly performing their official duties in this office with dedication but the same has not been done.

During the course of arguments, learned counsel for the applicant submitted that he will be satisfied if a direction is given to

respondents/competent authority to pay the pending dues of applicants or to pass a reasoned and speaking order as per Rule within a stipulated period of time.



2. Looking to the limited prayer made by learned counsel for the applicant, O.A is disposed of at the admission stage itself with a direction to the respondents/competent authority to consider and pay the pending dues of applicants within one month from the date of receipt of copy of this order. In case, none payment, a reasoned and speaking order may be passed within one month from today. It is made clear that we have not entered into the merits of the case. No costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Mks